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This Corrigendum (this "Corrigendum") is being issued by Pioneer Money Management Ltd. ("Manager to the Offer"), on behalf of Bombay Minerals Limited ("Acquirer 1") and Cural Global Holdings Limited ("Acquirer 2"), (hereinafter collectively referred to as "Acquirers") and Lambasa Global Opportunity Fund B.V. (PAC) as the persons acting in concert, as advised by Securities and Exchange Board of India vide their letter ref. no.CFD/DCR/SKS/21203/2015 dated August 06, 2015, and shall be read in conjunction with the Public Announcement dated June 8, 2015 ("Announcement") and the Detailed Public Statement ("DPS") dated and published on June 19, 2015. The Capitalized terms used but not defined in this corrigendum shall have the same meaning assigned to them in the DPS.

1. We bring to your Notice the revised schedule of activities in comparison to their original tentative dates.

Activity	Original Dates	Revised Dates
Date of Public Announcement (PA)	Monday, June 08, 2015	Monday, June 08, 2015
Date of Detailed Public Statement (DPS)	Monday, June 15, 2015	Monday, June 15, 2015
Date of filing the Letter of Offer with SEBI	Monday, June 22, 2015	Monday, June 22, 2015
Last date for a competitive bid	Monday, July 06, 2015	Monday, July 06, 2015
Last date for SEBI observations on Letter of Offer	Monday, July 13, 2015	Thursday, August 06, 2015
Identified Date*	Wednesday, July 15, 2015	Monday, August 10, 2015
Letter of Offer to be dispatched to Equity Shareholders	Wednesday, July 22, 2015	Monday, August 17, 2015
Last date for revising the Offer Price/ Size of the Offer	Friday, July 24, 2015	Wednesday, August 19, 2015
Last date by which the committee of the independent directors of OAL shall give its recommendation	Monday, July 27, 2015	Thursday, August 20, 2015
Date of publication of Offer Opening Public Announcement	Tuesday, July 28, 2015	Friday, August 21, 2015
Date of commencement of Tendering Period (Offer Opening Date)	Wednesday, July 29, 2015	Monday, August 24, 2015
Date of closure of Tendering Period (Offer Closing Date)	Tuesday, August 11, 2015	Friday, September 4, 2015
Last date of communicating rejection/acceptance and payment of consideration for applications accepted/return of unaccepted Share Certificates/credit of unaccepted Equity Shares to Demat account	Tuesday, August 25, 2015	Monday, September 21, 2015
Last Date of publication of Offer Closing Public Announcement	Tuesday, September 1, 2015	Tuesday, September 29, 2015
Last date for submission of the final report with SEBI	Tuesday, September 1, 2015	Tuesday, September 29, 2015

The Identified Date is only for the purpose of determining the Equity Shareholders as on such date to whom this Letter of Offer would be mailed. It is clarified that all the Equity Shareholders of OAL (registered or unregistered), except the Acquirers, PAC, Sellers and promoter group shareholders of OAL, are eligible to participate in this Offer at any time prior to the closure of this Offer.

2. There are no other changes made in the draft Letter of Offer as compared to DPS.

All other terms and conditions of the open offer remain unchanged.

The Acquirers and the PAC and their respective Directors jointly and severally accept the full and final responsibility for the information contained in this Corrigendum and also for the obligation of the Acquirers as laid down in terms of the SEBI (SAST) Regulations, 2011.

This Corrigendum is expected to be available on SEBI website at www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers and PAC.

MANAGER TO THE OFFER



PIONEER MONEY MANAGEMENT LIMITED

(CIN . U67190MH2006PLC161353)

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Date: August 17, 2015